

17-10-2006

OA No. 31/06

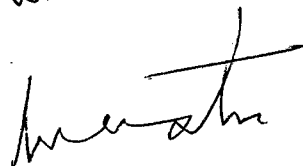
Hon'ble Shri Justice Khem Karan, V.C.
Hon'ble Shri P.K. Chatterjee, Member (A)

App:- Shri A. Moir

Res:- Shri Sudeep Seth, Shri A.K. Chaturvedi
& Shri Azmel Khan for respondents.

Shri A. Moir says that he has moved application for withdrawing the OA. The counsel for respondents has no objection if the OA is dismissed as withdrawn.

Accordingly the OA is dismissed as withdrawn with liberty to file fresh OA.


Member (A)


Vice Chairman

HLB/-

ok
Copy of order
dated 17-10-06
Prepared
19-10/06